

CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,

14
ORDER SHEET

COURT NO. : 1

04.09.2017

O.A./260/41/2010

RAVI KUMAR

-V/S-

CENTRAL ADMINISTRATIVE TRIBUNAL

ITEM NO:24

FOR APPLICANTS(S) Adv. :

FOR RESPONDENTS(S) Adv.: Ms. S. Mohapatra, Id. Counsel.

Notes of The Registry	Order of The Tribunal
	<p>Ms. S. Mohapatra, Ld. Counsel for the respondents submits that the OA has become infructuous as the case action does not survive. The OA is dismissed as Infructuous.</p> <p>(DR. MRUTYUNJAY SARANGI) MEMBER (A)</p> <p>(SUSHANTA KUMAR PATTNAIK) MEMBER (J)</p> <p>pms</p>